

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-52/2006/6014/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri R. Lal,  
Member, MACT,  
Nagaon.

Dated Guwahati, the 17<sup>th</sup> August, 2022

Sub:- **Casual leave.**

Ref:- Letter No. MACT/N/1919-1920 dated 16.08.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 20.08.2022 and 22.08.2022 along with station leave permission, from the evening of 19.08.2022, till the morning of 23.08.2022**, as prayed for. The District and Sessions Judge, Nagaon and in his absence the in-charge District & Sessions Judge, Nagaon would remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-52/2006/6015-6016/A, dated 17.08.2022**

Copy to:

1. The District and Sessions Judge, Nagaon .
2.  The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

P  
Kda